

IN THE HIGH COURT OF BOMBAY AT GOA**AUA-1-2014 with
CA-13-2015**

The State of Goa Appellant

V e r s u s

K. K. John. Respondent

Ms. Sapna Mordekar, Addl. Government Advocate for the Appellant.
Adv. S. D. Padiyar for the Respondent.**CORAM: DAMA SESHADRI NAIDU, J.
DATE: 4th January, 2021.****ORDER:**

Shri Padiyar, the learned counsel for the respondent informs me that the respondent has renewed the Bank Guarantee for three more years. Now it is valid up to 22/12/2023. The Registry may take note of it.

2. Post the matter in the usual course.

DAMA SESHADRI NAIDU, J.**AP/-**